

(b) when it is likely to be put into practice?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). In view of the complex nature of the problem it has not yet been possible to take a final decision with regard to the proposal to create a fund to assist in the avoidance of unemployment and for rehabilitating those affected by closures. The matter is still under study.

U.N. Special Representative in Congo

- *34. {
 Shri A. M. Tariq:
 Shri Rameshwar Tantia:
 Shri Prakash Vir Shastri:
 Shri Sampath:
 Shri P. G. Deb:
 Shri Arjun Singh Bhadauria:
 Shri S. A. Mehdi:
 Shrimati Ila Palchoudhuri:
 Shri Ram Krishan Gupta:
 Shri Ajit Singh Sarhadi:
 Shri Supakar:
 Shri Damani:
 Shri Hem Barura:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Shri Rajeshwar Dayal, U.N. Special Representative in the Congo, who was on tour of the refugee camp in Bakwanga was stopped on gun point by the troops of Mr. Albert Kalonji head of secessionist Kasai Province;

(b) if so, the details thereof; and

(c) the action taken in the matter regarding the safety of Indian Officers now serving with the U.N.O.?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). Government have seen reports that in December 1960, Mr. Rajeshwar Dayal, Special Representative of the U.N. Secretary General in the Congo went on a tour of the famine stricken areas of the secessionist Kasai Province in the Congo. The sentries of Mr. Albert Kalonji,

Head of the secessionist Kasai Province are stated to have barred Mr. Dayal's way when he was touring the refugee camps in Bakwanga, but later to have permitted him to enter the refugees camps after he had met Mr. Kalonji.

(c) No special steps for the safety of Indian officers are considered necessary.

Hospital at Kurasia

- *35. {
 Shri T. B. Vittal Rao:
 Shri Pangarkar:

Will the Minister of Labour and Employment be pleased to state:

(a) the reasons for the delay in taking up the construction of a Regional Hospital at Kurasia by Coal Mines Welfare Organisation;

(b) when it is likely to be taken up; and

(c) what is the estimated cost of the same?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) and (b). Construction of the Hospital was sanctioned on the 7th April 1960. Detailed estimates have since been prepared, and approved by the competent authority. Tenders have been invited, and are expected to be opened in March 1961. Construction will begin soon after the acceptance of the tenders.

(c) Rs. 6,64,800.

Jute Wage Board

*36. **Shri S. L. Saksena:** Will the Minister of Labour and Employment be pleased to state the basis on which the representatives of labour on the Jute Wage Board were chosen?

The Deputy Minister of Labour (Shri Abid Ali): On the basis of the verified membership of their respective organisations.